

NATIONAL COMPANY LAW TRIBUNAL

SPECIAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/10/2017 AT 10.30 AM

(3)

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/351/ (IB)/2017
NAME OF THE PETITIONER(S) : FUJITEC INDIA LTD
NAME OF THE RESPONDENT(S) : MARG LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

13.	R. S Ganesalingam V. J. ARUL RAJ Adv.	Respondent Counsel " "	R. S Ganesalingam V. J. ARUL RAJ
2.	A. NARAYANAN	Counsel for Petr.	[Signature]

ORDER

Counsel for both the parties are present. Counsel for Corporate Debtor submitted that they are willing to pay the outstanding debt with regard to which a compromise memo is likely to be drawn, which shall be submitted to this Bench alongwith DD/RTGS in order to show their bonafide, failing which the matter shall be taken up for final hearing. Put up on 23.10.2017 at 10.30 A.M.

-sd/-
Ch. Mohd Sharief Tariq
Member (Judicial)

bc